

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON 20.09.2022 at 12.30 PM THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT  
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : Anandram Developers Pvt Ltd  
MAIN PETITION NUMBER : CP/603/IB/2017  
(IA/MA) APPLICATION NUMBERS  
IA/400(CHE)/2022; IA/388(CHE)/2022

ORDER

The Applicant is represented by the Ld. Counsel Mr. Siddarth and the Ld. Liquidator Ms. Rajashree Santhanam is present in person through video conferencing mode.

This matter was de-reserved on 13.09.2022 and thereafter coming up for today.

List the matter on 14.11.2022 for further hearing.

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[SAMEER KAKAR]  
MEMBER (TECHNICAL)

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[JUSTICE RAMALINGAM SUDHAKAR]  
(PRESIDENT)